NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/565/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MURALI SUNDARAM

NAME OF THE RESPONDENT(S)

: AIR CARNIVAL PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

23/10/12

REPRESENTATION BY WHOM

PAYANTHI K SHAH

Applicant

ORDER

Counsel for the Applicant present and prayed for time for seeking the consent of the IRP in Form 2. At request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)